

(b) Review by Government on the working of the above Company.

(2) Statements (English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (vii) (a) above.

[Placed in Library. See No. L.T.3904/17/21]

II. A copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Administration Reports of the Cantonment Boards, New Delhi, for the year 2019-20.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3905/17/21]

III. A copy each (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Hindustan Aeronautics Limited (HAL), for the year 2020-21.

[Placed in Library. See No. L.T.3818/17/21]

(ii) Memorandum of Understanding between the Government of India (Ministry of Defence) and the Hindustan Shipyard Limited, (HSL), for the year 2020-21.

[Placed in Library. See No. L.T.3819/17/21]

(iii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Goa Shipyard Limited (GSL), for the year 2020-21.

[Placed in Library. See No. L.T.3820/17/21]

I. Notification of Ministry of Minority Affairs

II. Reports and accounts of NDTL, New Delhi and LNIPE, Gwalior for the years 2018-19 and 2017-18 respectively and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Kiren Rijju, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Minority Affairs Notification

No. S.O. 3834 (E), dated the 27th October, 2020, amending the Schedule to the Haj Committee Act, 2002 to substitute, under the heading ZONE-1 for the words “Jammu and Kashmir”, the words “Union territory of Jammu and Kashmir and Union territory of Ladakh”, under sub-section (2) of Section 41 of the said Act.

[Placed in Library. See No. L.T.2964/17/21]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Dope Testing Laboratory (NDTL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Laboratory.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3216/17/21]

- (ii) (a) Annual Report and Accounts of the Lakshmibai National Institute of Physical Education (LNIPE), Gwalior, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3955/17/21]

Reports and accounts (2019-20) of various organisations and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Prahalad Singh Patel, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Council for Hotel Management and Catering Technology (NCHMCT), NOIDA (U.P), for the year 2019-20, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T.3473/17/21]

- (b) Annual Report and Accounts of the Institute of Hotel Management, Catering Technology & Applied Nutrition, (IHM), Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T.3470/17/21]